

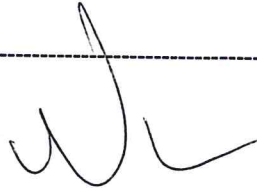
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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

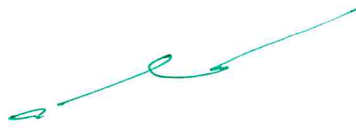
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 07/2008	TP 09/2016	For orders	397/ 398	M. Leela & 4 Others Vs T.R. Mills Pvt. Ltd., & 4 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	K.NAMAN JHABAKH +919962100186	RS, 6 & 7	

ORDER

One of the Petitioners is present. Counsel for Respondent 5,6 and 7 is present. The Petitioner who is present requested for adjournment till 02.02.2018. List it on 02.02.2018 at 3.00 pm.


Member (T)


Member (J)